

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,
JAIPUR

* * *

Date of order: 29-4-1997

CP No. 151/95 (OA No. 545, 1992)

Mithu Lal s/o Shri Sualal, resident of Samjar Nagar, Juice
Factory, in front of H.M.T., Beawar Road, Ajmer.

.. Petitioner

Versus

- 1) Shri N.P.Singh, Divisional Railway Manager, Western
Railway, Ajmer.
- 2) Shri B.N.Maena, Sr. Divisional Personnel Officer,
Western Railway, Ajmer.

.. Respondents

Mr. N.K.Gautam, counsel for the petitioner

Mr. S.S.Hasan, counsel for the respondents

CORAM:

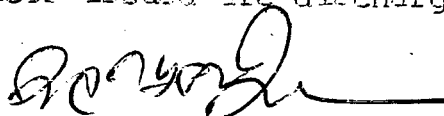
Hon'ble Mr. O.P.Sharma, Administrative Member

Hon'ble Mr. Ratan Prakash, Judicial Member

O R D E R

Per Hon'ble Mr. O.P.Sharma, Administrative Member

The learned counsel for the petitioner states that
appointment to the petitioner on compassionate grounds has
since been granted by the respondents. The Contempt Petition
has, therefore, become infructuous. It is dismissed accordingly.
Notices issued are discharged.


(Ratan Prakash)
Judicial Member


(O.P.Sharma)
Administrative Member